

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: CENTRAL DETECTIVE TRAINING INSTITUTE, RAMANTHAPUR -
Nomination of two Judicial Officers on the subject of **“Cyber Crime and Cyber Law Awareness Training Programme for Judicial Officers”** scheduled to be held from 17.02.2020 to 19.02.2020 at Central Detective Training Institute, Ramanthapur, Hyderabad - **Relief Arrangements - ORDERS - ISSUED.**

REF: 1. Letter.No.1-8(5)/MHA-CATP-JO&PP-8/2019-2020/271, dated 19.12.2019 from the DIG/Director, Central Detective Training Institute, Ramanthapur, Hyderabad.
2. Proceedings of High Court ROC.No.1540/SO/2019, dated 13.01.2020.
3. High Court's letter ROC.No.1540/SO/2019, dated 13.01.2020.

ORDER ROC.No.224/2020-B.SPL., DATED: 20.01.2020

The High Court is pleased to pass the following Orders:

The following Judicial Officers, mentioned in column number 2, who are nominated to participate in the Training Programme on the subject of **“Cyber Crime and Cyber Law Awareness Training Programme for Judicial Officers”** scheduled to be held from 17.02.2020 to 19.02.2020 at Central Detective Training Institute, Ramanthapur, Hyderabad in the High Court's Letter 3rd cited, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Training Programme at Central Detective Training Institute, Ramanthapur, Hyderabad.

SL. NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
	(2)	(3)
1	SRI CH.V.R.R.VARA PRASAD, Special Court at Hyderabad for trial of Criminal Cases relating to elected MPs., and MLAs., of the State Telangana.	IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.
2	SRI G.PRAVEEN KUMAR, Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)-cum-XXI Addl. C.M.M., Hyderabad.	IX Addl.Chief Metropolitan Magistrate, Hyderabad.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Training Programme from 17.02.2020 to 19.02.2020 at Central Detective Training Institute, Ramanthapur, Hyderabad.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

NOTE: 1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
2. **The nominated officer are entitled only for actual journey time.**

**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

20/01/2020

To

1. The officers Concerned.
2. The Incharge Officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The DIG/Director, Central Detective Training Institute, Ramanthapur, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Special Court at Hyderabad for trial of Criminal Cases relating to elected MPs., and MLAs., of the State Telangana.
7. The IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. C.J., C.C.C., Hyderabad.
8. The Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)-cum-XXI Addl. C.M.M., Hyderabad.
9. The IX Addl.Chief Metropolitan Magistrate, Hyderabad.
10. The The Pay and Accounts Officer, Hyderabad.
11. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell, High Court for the State of Telangana at Hyderabad.

Spare...